

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.10.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
2.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal RK Tandon
3.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 438 of 2021	Vishnoo Mittal & Anr. Suspended Board of Director/ Shareholder/Resolution Applicant of Xalta Food and Beverages Pvt. Ltd. Vs. Naveen Kumar Jain Resolution Professional for Xalta Food and Beverages Pvt. Ltd.	Abhishek Anand	Brijesh Kumar Thamber
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For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam Tarkas Liquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Ltd. & Ors.	Karan Valecha	Maulik Nanavati Aastha Mehta-R2
6.	Comp. App. (AT) (Ins) No. 598 of 2021	Ashok G. Rajani Erstwhile Director Seya Industries Ltd. Vs. Beacon Trusteeship Ltd. & Ors.	Puneet jain	Shikhil Suri Prerana Wagh Shahdab Jan-R1 Ayush J Rajani Khushboo Shah Rajani-R4

7.	Comp. App. (AT) (Ins) No. 608 of 2021	RKW Developers Pvt. Ltd. Vs. Ultratech Cement Ltd. & Anr.	Sumesh Dhawan	Amit Tungare-R1 Jill Rodricks-R2
8.	Comp. App. (AT) (Ins) No. 624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakashi Lodha-R1 Vijay P Lulla Chaitanya Nikte- IRP

For Hearing

9.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
10.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

12:00 Noon

For Hearing

11.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	Nitin Dahiya-R1 Ishaan Duggal Abhirup Dasgupta- R2
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1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**